

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

FOOD SAFETY AND STANDARDS ACT: WORKSHOP AND LICENSING MELA

FSSAI is organising workshop cum licensing mela for each Food Business Operator in various regions of India in the month of January, 2013, details of which are as under:

S.No	Name of the State & Partner Organisation	Address and Venue of the Mela	Districts in which Mela is organised and dates of the events	In case of queries, contact:		
				Name of Contact person/organisation	E-Mail	Phone
1.	Maharashtra (ASSOCHAM)	Opal Hall, Hotel Emerald Park, sharanpur-trimbak link road, Nashik-422002	Nasik 1 st January	1) Mr. Chandrakant Dixit, Secretary, ASSOCHAM 2) Mr. Sandip V. Varia	maccia.nsk@gmail.com chandrakant@maccia.org.in assochem.ahd4@assochem.com	1) Tel.: 0253 2577704, 09422945 053, 2) 9998850439
2.	Maharashtra (ASSOCHAM)	Mahatma Gandhi Institute for Rural Industrialization Maganwadi, Wardha, Maharashtra - 442 001, India	Wardha 3 rd January	1) Dr.Karmraj Yadav. 2) Mr. Pankaj Bhokare	krykcp@yahoo.com assochem.ahd2@assochem.com	Phone: 07152-253512/13[0] Mb: 9921530962 09998559288

				3)Mr. Jaikishore Chhagani		Ph-09421467539
3.	Uttarakhand (ASSOCHAM)		Dehradun 3 rd January Spice Hotel , Selaqui	1) Mr. Devarajan , COO, KGCCI 2) Mr Kuldeep Singh		1)09837168557 2) 05947 -262478
			Haridwar 5 th January Hotel Dreamland (Opp. BHEL).			
			Roorkee 8 th January Hotel Centrum, Delhi Road			
			Nainital 10 th January Boat Club			
			Kashipur 12 th January Chamber House, Bazpur Road			
					kgcci9@gmail.com	

4.	Kerala (ASSOCHAM)	Kottayam Hall Municipal Industrial Estate, Kodimatha, Kottayam- 13	Kottayam 4 th January	1. Mr. S. James Emmuel , Dist. President 2. Mr. Xavier Thomas	kssiindustries@yahoo.co.in	9447306769 09847046229
	Kerala (ASSOCHAM)	PV Sami, Memorial Hall, Chamber House, Cherooty Road, Calicut - 673032	Kozikhode 8 th January	Mr. Mohanan, Manager	malabarchamber@yahoo.co.in	0495 - 2365282/292
		Conference Hall Cochin Chamber of Commerce and Industry Bristow Road Cochin- 628 003	Ernakulam 18 th January	Mr. Vivek George	vivek@cochinchamber.org	Ph: 09496326956
		Trivendrum Chamber of Commerce Jawahar Nagar, Kowdiar Chamber Building , T T C Road, Thiruvananthapuram- 695001	Trivendrum 21 st January	Mr. Radha Krishnan, Executive Officer	chambertvm@gmail.com	0471 -2317555
	Uttar Pradesh (CII)	CMA - Auditorium , A- 2E, CMA Tower, Sector-24, Noida	Noida 3-4 th January	Aamir Ali Reshi	aamir.reshi@cii.in	9990379468, 0120- 4345974 (D) , 4345973

5.		National Chamber of Industries and Commerce Auditorium, New Market, Jeoni Mandi, Agra	Agra 10 th January	Aamir Ali Reshi	aamir.reshi@cii.in	9990379468, 0120-4345974 (D) , 4345973
		SAMS Institute of Hotel Management, Varanasi	Banaras 10-11 january	Arpan Sanyal	arpan.sanyal@cii.in	0522 – 2721950, 2721952
		Conference Hall, Merchant Chamber of Uttar Pradesh, Civil Lines Kanpur	Kanpur 17-18 January	Arpan Sanyal	arpan.sanyal@cii.in	0522 – 2721950, 2721952
6.	Karnataka (FICCI)	Kandagal Hanumantharaya, Kala Bhawan, Bijapur	Bijapur 7 th January	Mr. Kartik	monika.rawat@ficci.com ; kartik.cu@ficci.com ;	09986739226
7.	Bihar(CII)	Hotel Park, Jubba Sahani Park Market. Muzaffarpur 842002	Muzaffarpur 11 th January	Deepak Kumar Singh	deepak.kumar.singh@cii.in	9031234566

		Hotel Maurya, South Gandhi Maidan, Patna 800001	Patna 24 th January	Deepak Kumar Singh	deepak.kumar.singh@cii.in	9031234566
7.	Mizoram (CII)	Treasury Sq, Aizawl - 796001	Aizwal 11 th January	Agnes Sailo	agnes.sailo@cii.in	9612904979
8.	Madhya Pradesh (CII)	Udyog Bhawan, Divisional Industry Association Hall, Industrial Estate, Ratlam	Ratlam 10-11 January	Ashwani Singh	ashwani.singh@cii.in / ciimalwa@cii.in	9993446238
9.	Madhya Pradesh (CII)	Pritam Lal Dua Sabha Grih, Near Regal Square, Indore (M.P)	Indore 18-19 January	Ashwani Singh	ashwani.singh@cii.in / ciimalwa@cii.in	9993446238
		Meeting Hall Collector Office, Morena	Morena 28-29 January	Sudhanshu Johri	Sudhanshu.johri@cii.in	9691945671, 07552425752

		Gwalior Trade fair Authority Campus (Gwalior Mela Ground)	Gwalior 30-31 January	Sudhanshu Johri	Sudhanshu.johri@cii.in	9691945671, 07552425752
10.	Jharkahnd (ASSOCHAM)	Dhanbad Zila Chamber of Commerce & Industries, Dhanbad Chamber Premises	Dhanbad 11 th January	Mr. Rajiv Sharma, President, DZCII,		094311-21451 (M)
		Bokaro Chamber of Commerce & Industries, Bokaro Chamber Premises	Bokaro 12 th January	Mr. Sanjay Baid, President, BCCI,		094311-27700 (M)
11.	Gujarat (ASSOCHAM)	Hotel TulsiOpp Rosary High School, Pratap Gunj, Vadodara – 390002.	Vadodara 17 th January	Mr.Chentan Sadhu (Ramanna Development)		Mob: 9879480878
		Shri Maruti Hotel Sector – 8, Plot No. 65 Tagor RoadOpp. Punjab National Bank. Gandhidham	Gandhidham 21 st January	Mr.Chentan Sadhu (Ramanna Development) Mr. Sandip V. Varia	assochem.ahd4@assochem.com	9998850439
				Mr. Sandip V. Varia	assochem.ahd4@assochem.com	Mob: 9879480878 9998850439

		Navjeevan Building Ashakiran Conference Hall Bishop's House – PreamMandir Kalawad Road. Rajkot.	Rajkot 24 th January	Mr.Chentan Sadhu (Ramanna Development) Mr. Sandip V. Varia	assochem.ahd4@assochem.com	Mob: 9879480878 9998850439
12.	Orissa (CII)	Hotel Swosti	Bhubaneswar 17 th January	Srikanth Viswanath	srikanth.viswanath@cii.in	7381304185
		Hotel Padma	Puri 18 th January	Srikanth Viswanath	srikanth.viswanath@cii.in	7381304185
13.	Goa (ASSOCHAM)	GCCI Narayan Rajaram Bandeekar Bhawan T.B. da Cunha Road, PO Box No. 59, Opp. Azad Maidan Panaji , Goa-403001	Panji 18 th January	Mr. R. S. Kamat, Director General		
14.	Tripura (CII)	Matungini Pritilata Hall, near Tulsibati School, Agartala-799001	Agartala 18 th January	Ms Rupa Das	Rupa.das@cii.in	9436129728
15.	Tamilnadu (FICCI)	Chellam Saraswathi Mahal, Madurai	Madurai 20 th January	Mr. S. Saravanan, Deputy Director, FICCI, Tamil Nadu	Saravanan.s@ficci.com	48249613/4824961 5
16.	Assam (CII)	Railway Club/Durgabari, Tinsukia*	Tinsukia 22 nd January	Prakash Deka	Prakash.deka@cii.in	98640 51228

17.	Meghalaya (CII)	J Tower, Near High Court, Shillong	Shillong 28 th January	Prakash Deka	Prakash.deka@cii.in	98640 51228
18.	Nagaland (CII)	Tourist Lodge Conference Hall	Dimapur 28 th January	Chuba Ozukum	chuba.ozukum@cii.in	9436001046/ 0370-2243048/ 9862030230
19.	Assam (CII)	Bishnu Nirmala Bhawan, Latasil, Guwahati	Guwahati 30 th January	Prakash Deka	Prakash.deka@cii.in	98640 51228
20.	Pondicherry (ASSOCHAM)	Pondicherry Chamber of Commerce No.1, Near UCO Bank Rue Sufferen Street Pondicherry-605001	Pondicherry 31 st January	Ms. Shabnam, Sr. Executive Officer, ASSOCHAM	events@assocham.com	080 40943251 08147276686

Facilities for the participants/Food Business Operators:

1. On spot submission for all the papers needed for licensing.
2. Assistance in case of difficulty in filling up the documents and forms.
3. Solution to queries pertaining to the licensing of a food business operator.

Documents to be enclosed for new application for license to Central Licensing Authority

1. Form-B duly completed and signed (in duplicate) by the proprietor/ partner or the authorised signatory (mandatory for all)
2. Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation (mandatory for manufacturing and processing units only)
3. List of Directors with full address and contact details (mandatory for companies only)
4. Name and List of Equipments and Machinery along with the number, installed capacity and horse power used (mandatory for manufacturing and processing units only)
5. Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory. (optional)
6. List of food category desired to be manufactured. (In case of manufacturers)
7. Authority letter with name and address of responsible person nominated by the manufacturer along with alternative responsible person indicating the powers vested with them viz assisting the officers in inspections, collection of samples, packing & dispatch. (wherever applicable)
8. Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the portability (mandatory only for manufacturing and processing units only)
9. Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.) (optional)
10. Partnership Deed/Affidavit/Memorandum & Articles of Association towards the constitution of the firm. (optional)
11. Copy of certificate obtained under Coop Act - 1861/Multi State Coop Act - 2002 in case of Cooperatives. (optional; wherever applicable)
12. NOC from manufacturer in case of Re-labellers (mandatory)
13. Food Safety Management System plan or certificate (if any)
14. Source of milk or procurement plan for milk including location of milk collection centres etc. in case of Milk and Milk Products processing units. (wherever applicable)
15. Source of raw material for meat and meat processing plants. (wherever applicable)
16. Pesticide residues report of water to be used as ingredient in case of units manufacturing packaged drinking water, packaged Mineral water and/or carbonated water from a recognised/ public health (only for packaged drinking water and mineral/ carbonated water)
17. Recall plan wherever applicable, with details on whom the product is distributed. (optional)
18. NOCs from Municipality or local body. (optional)

Documents to be included for renewal or transfer of license given under other existing laws prior to these Regulations

Documents to be included for renewal or transfer of license given under other existing laws prior to these Regulations:

1. Any change in documents or information provided during grant of previous license. (mandatory)

2. Certificate or Plan of Food Safety Management System being adopted (for units under Central Licensing it has to be a certificate from accredited agencies) - An Advisory has already been issued vide letter no. 1(56)2012/ Advisory/FSSAI dt: 02.04.2012 declaring that FBO will submit an affidavit on a non-judicial stamp paper declaring that FBO will comply with Good Manufacturing Practices as mentioned in Schedule – 4 of FSS (Licensing and Registration of Food Businesses) Regulation, 2011.

3. List of workers with their medical fitness certificates. (These may be available with the units and be shown at the time of inspection)

4. Name, qualification and details of technical personnel in charge of operation. (mandatory for manufacturing & processing units)

Fee for Grant / Renewal of License/ Registration / Licence fee per annum

1. Fees for License issued by Central Licensing Authority: Rs 7500

The demand draft must be made in the favour of Senior Accounts Officer, FSSAI, payable at Delhi (for central licensing only)

Don't forget:

- 1. To bring all the necessary document for filling up the forms for licenses.**
- 2. Amount of Rs.500/- will be charged as participation fee and the same can be paid as cash at the time of registration.**

*Food Safety involves Everyone in Food Chain...
So come forward and get the license*

For further details please visit the FSSAI's website i.e. www.fssai.gov.in